



भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India

GENERAL MANAGER & RECOVERY OFFICER
RECOVERY CELL
EASTERN REGIONAL OFFICE
E Mail: recoveryero@sebi.gov.in

Tel: 033-23023000
SEBI Ref. No.: 1298/7668/2024

ORDER RELEASING BANK, DEMAT & MUTUAL FUND ACCOUNTS

Attachment Proceeding No. 12031 and 12033 of 2024
Certificate No. 7668 of 2024

Principal Officer/ Chairman & Managing Director/ CEO,
All the Banks in India, All the Mutual Funds in India &
NSDL/CDSL, Mumbai

1. Whereas a Certificate No. RC7668 of 2024 dated February 19, 2024, has been drawn up by the Recovery Officer against Renuka Trust (PAN: AABTR0465M) ["Defaulter"] and the sum of Rs. 8,20,000/- (Rupees Eight Lakh Twenty Thousand Only) along with further interest, all costs, charges and expenses was due from them in respect of the said certificate in the above Recovery Proceedings for recovery of the said sum, for non-payment of penalty imposed by the Adjudicating Officer vide Order No. Order/PM/PA/2022-23/20848-20874 dated October 28, 2022 against Renuka Trust (PAN: AABTR0465M) in the matter of JMD Telefilms Industries Ltd.
2. And whereas, a Notice of Attachment in the above proceedings dated **March 12, 2024** was issued attaching the Bank and Demat accounts of the Defaulter.
3. And whereas, SEBI has recovered the entire amount due which includes interest and costs from the defaulter against full and final settlement of demand raised in the aforesaid recovery certificate.
4. In view of the above, you are hereby directed to release the Bank Accounts/Lockers, Demat Accounts, Mutual Fund Accounts of the Defaulter attached, if any, pursuant to the above said notice/s of attachment.
5. If the defaulter is not having any type of account/folios with you, the same need not to be informed to SEBI.
6. This is without prejudice to any other order of attachment or freeze by the competent authority under any law.

Given under my hand and seal at Kolkata this 19th day of June, 2026.

SEAL



Copy to:
Renuka Trust

Address - P - 27, Princep Street, 3rd Floor, Kolkata - 700072

Mitrajeet Dey
RECOVERY OFFICER
मित्रजीत दे / Mitrajeet Dey
वसुली अधिकारी एवं महाप्रबंधक
Recovery Officer & General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
कोलकाता / Kolkata